

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2996  
ANSWERED ON:14.03.2000  
CAPITAL PUNISHMENT FOR RAPISTS  
RAJESH VERMA

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the women are being raped by the terrorists at the gun point in Jammu and Kashmir;
- (b) if so, the details thereof alongwith the number of terrorists arrested/punished in this regard;
- (c) whether the Government are contemplating to recommend capital punishment for them;
- (d) if not, the reasons therefor; and
- (e) the stringent action being taken by the Union Government against such terrorists ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI CH. VIDYA SAGAR RAO)

(a) & (b): Occasional incidents of rape of women by terrorists in J&K have been reported from time to time. During the current year upto February 2000, 86 terrorist suspects were apprehended out of which 56 were arrested under substantive laws, for various types of terrorist related violence.

(c) to (e): The Central government are presently considering a proposal to provide death as one of the penalties for the offence of rape.